

**क्रिकेट के टस्ट मैचों का हिन्दी में आंखों
देखा हाल**

२७६. श्री नवाबसिंह चौहान: क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कुछ समय से क्रिकेट के टस्ट मैचों का आंखों देखा हाल हिन्दी में प्रसारित करना बंद कर दिया गया है; और

(ख) यदि उपरोक्त भाग 'क' का उत्तर 'हां' हो तो उसके क्या कारण हैं और क्या उसे पुनः जारी करने का कोई सुझाव सरकार के विचाराधीन है और यदि 'हां', तो कब से उसका पुनः प्रसारण आरम्भ कर दिया जायेगा?

†[RUNNING COMMENTARIES OF CRICKET TEST MATCHES IN HINDI

279. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that running commentary on Cricket Test Matches in Hindi has been discontinued for some time past; and

(b) if the answer to part (a) above be in the affirmative, what are the reasons therefor and whether there is any proposal under Government's consideration to re-start it and if so, by when it is likely to be re-started?]

**सूचना तथा प्रसारण मंत्री (डा० बी०
वी० केशकर):** (क) जी, नहीं।

(ख) प्रश्न नहीं उत्पन्न।

†[THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) No, Sir.

(b) Does not arise.]

†[] English translation.

TEXTILE QUOTAS FROM WEST GERMANY

280. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether the quotas allotted by the West German Government for our textiles etc. were fully utilised during the year 1960-61?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): The import quotas referred to were for the calendar years 1960 and 1961. In 1960, the quota for jute goods was utilised in full, whereas in respect of other items, for which quotas were released by the West German Government, the percentage of utilisation was as under:—

- | | |
|--------------------------------------------------------------------------|----------------|
| (1) Woven fabrics of cotton (raw) .. | 77.4 per cent. |
| (2) Household articles .. | 88.2 per cent. |
| (3) Carpets of coir .. | 69.7 per cent. |
| (4) Other handkerchiefs of silk and shawls, scarves, etc., of silk .. | 58.0 per cent. |
| (5) Sewing machines for household use and parts thereof .. | 39.9 per cent. |
| (6) Vegetable oils processed or hydro-generated for human consumption .. | 0.4 per cent. |
| (7) Other toys (metallic products) .. | Nil. |

The figures of actual exports to West Germany during the calendar year 1961 are not yet available.

SURVEYS BY THE TEXTILE COMMISSIONER'S ORGANISATION

281. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the details of surveys conducted in 1960-61 by the Technical and Financial Survey Wing of the Textile Commissioner's Organisation at the request of the In-

Investigation Committees appointed under Sect on 15 of the Industries (Development and Regulation) Act, 1951?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): The details of the surveys conducted by the Survey Wing of the Textile Commissioner's Organisation at the request of the Investigation Committees are as under:—

Name of the Mills	Month in which survey was undertaken
1. The Sholapur Spg. & Wvg. Co. Ltd., Sholapur.	July 1960
2. The Savatram Ramprasad Mills Ltd., Akola.	Ditto
3. The Pratap Spg., Wvg. & Mfg. Co. Ltd., Amalner.	August 1960
4. The New Pratap Spg., Wvg. & Mfg. Co. Ltd., Dhulia.	Ditto
5. The Aurangabad Mills Ltd., Aurangabad.	October 1960
6. R.S.R.G. Mohta Mills Ltd., Akola.	Ditto
7. Dhakeswari Cotton Mills Ltd., Calcutta.	April 1961

12 Noon

PAPERS LAID ON THE TABLE

ANNUAL REPORTS (1960-61) OF THE TRAVANCORE MINERALS LIMITED, QUILON AND THE INDIAN RARE EARTHS LIMITED, BOMBAY AND RELATED PAPERS

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): Sir, on behalf of Shri Jawaharlal Nehru, I beg to lay on the Table, under sub-section (1) of section 619A- of the Companies Act, 1956, a copy each of the following Reports:—

- (1) Fourth Annual Report and Accounts of the Travancore Minerals Limited, Quilon, for the year, 1960-61, together with the Auditors' Report thereon. [Placed in Library. See No. LT-3424/61.]

- (2) Eleventh Annual Report and Statement of Accounts of the Indian Rare Earths Limited, Bombay, for the year 1960-61, together with the Auditors' Report thereon. [Placed in Library. See No. LT-3423/61.]

ANNUAL REPORT AND ACCOUNTS OF THE NATIONAL SMALL INDUSTRIES CORPORATION LIMITED AND RELATED PAPERS

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:—

- (i) Sixth Annual Report and Accounts of the National small Industries Corporation Limited, New Delhi, for the year 1960-61, together with the Auditors' Report on the accounts.

- (ii) Review by Government of the working of the Corporation.

[Placed in Library. See No. LT-3429/61 for (i) and (ii).]

ANNUAL REPORT (1960-61) ON THE WORKING OF THE NATIONAL PRODUCTIVITY COUNCIL AND REPORTS OF THE TWO PRODUCTIVITY TEAMS

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table a copy each of the following Reports:—

- (i) Annual Report on the working of the National Productivity Council for the year 1960-61. [Placed in Library. See No. LT-5409/61.]
- (ii) Report (August, 1961) of the Indian Productivity Team on Supervisory and Operatives Training in Japan, U.S.A. and West Germany. [Placed in Library. See No. LT-3410/61.]